

MANIPUR GAZETTE

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Part II(A)
GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 3rd August, 2026
(Order No. 32 of 2026)

No. AS-101/13/2026-EDN(S)-EDN(S): Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes **XI & XII (Arts & Science)** in respect of **Ultimate College**, Bijang, Tiddim Road, Churachandpur District, Manipur and for affiliation to the Council of Higher Secondary Education, Manipur from the academic session 2026-2027, subject to fulfilment of the terms and conditions as laid down in the existing Guidelines/Instructions/ Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEL,
Joint Secretary, Education (S),
Government of Manipur.

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**GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 14th August, 2026
(Order No. 34 of 2026)

No. AS-101/9/2024-EDN(S)-EDN(S): Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes **IX & X** in respect of **Kangleipak English School**, Khurai Soibam Leikai, Ahongei Leirak, Imphal East, Manipur and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026-2027, subject to fulfilment of the terms and conditions as laid down in the existing Guidelines/Instructions/ Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEL,
Joint Secretary, Education (S),
Government of Manipur.

**GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 28th August, 2026
(Order No. 42 of 2026)

No. AS-101/9/2022-EDN(S)-EDN(S): Under the Manipur Private School (Registration and Regulation) Rules, 2024, the Governor of Manipur is pleased to grant provisional No Objection Certificate (NOC), for opening of Classes IX & X in respect of **Easton Hall School, Vengnuam, South New Lamka, Churachandpur District** and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026-2027, subject to fulfilment of the terms and conditions as laid down in the existing Guidelines/Instructions/ Rules of the Board of Secondary Education, Manipur.

Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. This provisional NOC is to be renewed on expiry of 2(two) years from the date of issue of the order.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEI,
Joint Secretary, Education (S),
Government of Manipur.

**GOVERNMENT OF MANIPUR
SECRETARIAT: EDUCATION(S) DEPARTMENT**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 28th August, 2026
(Order No. 41 of 2026)

AS-101/17/2026-EDN(S)-EDN(S): Under Section 18 of the Right of Children to Free and Compulsory Education Act, 2009 and under the Manipur Non- Government Schools and College Recognition Rules, 1975, the Governor of Manipur is pleased to grant provisional recognition from **Class I to Class VIII** in respect of **Shom Inn Academy, Thangkanphai Village, Kangpokpi District** and for affiliation to the Board of Secondary Education, Manipur from the academic session 2026-2027, subject to the condition that the school shall abide by the provisions of Right to Children to Free and Compulsory Education Act, 2009, the Right of Children to Free and Compulsory Education Rules, 2010 and the Manipur Non-Government School and Colleges Recognition Rules, 1975.

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Further, the school shall ensure that the conditions, guidelines and the procedure prescribed under the Manipur Private School (Registration and Regulation) Rules, 2024 is strictly adhered to. Further, the school shall ensure that the provisional recognition is renewed on expiry of 2 (two) years from the date of issue.

This issues with the approval of the Competent Authority.

By Orders and in the name of Governor,

DR. A. CHINGLENKHOMBA MEETEL,
Joint Secretary, Education (S),
Government of Manipur.

**GOVERNMENT OF MANIPUR
OFFICE OF THE REGISTRAR OF SOCIETIES, MANIPUR**

ORDERS

Imphal, the 3rd September, 2026

No. 289 Q-Coop/Case/MNBA: Whereas, representations dated 20/01/2026 and 25/03/2026 were received by the Office of the undersigned from Shri Kansou Moses Maring a member of Maring Naga Baptist Association bearing Registration No. 23 of 1986 and Shri Dangsha Menai of Machi Village, Tengnoupal.

Whereas, an inquiry was initiated vide Order No.289 Q-Coop/Case/MNBA dated 17/06/2026 under Section 22 of the Manipur Societies Registration Act, 1989 (MSR Act, 1989) to inquire into the registration and affairs of the Maring Naga Baptist Association bearing Registration No.10 of 2023 in light of the representations dated 20/01/2026 and 25/03/2026 filed by Shri Kansou Moses Maring and Shri Dangsha Menai .

Whereas, as per the inquiry report submitted by the inquiry Officers dated 03/07/2026, it has come to the knowledge of the undersigned that the Maring Naga Baptist Association bearing Registration No. 10 of 2023, violated the provisions of Section 10 of the MSR Act, 1989 read with Rule 13, “Similar or nearly similar names and identification”, under MSR Rules, 2004, as a society by the name “Maring Naga Baptist Association” bearing Registration No. 23 of 1986 was registered before the registration of Maring Naga Baptist Association bearing Registration No. 10 of 2023.

Whereas, the Maring Naga Baptist Association bearing Registration No. 10 of 2023 have notified the Notice for objection for 5 (five) days violating mandatory requirement of Rule No. 13 of MSR Rules, 2004 which provides at least 15 days notice period to be given for objection against the proposed Society for Registration.

Whereas, under Rule No.31 of the Manipur Societies Registration Rules, 2004 a show cause Notice vide No.289 Q-Coop/Case/MNBA dated 13/07/2026 was served to the President and Secretary, Maring Naga Baptist Association, Regd. No. 10 of 2023 and Copies were also served to the concerned District Cooperative Officer's.

Whereas, this Office received the reply to the show cause vide letter No. Nil dated 23/07/2026 from the President and Secretary on 27/07/2026 and the reply to the show cause is found to be unsatisfactory.

Now, therefore, in exercise of the powers conferred upon me under **Section 23 of the Manipur Societies Registration Act, 1989, read with Rule No. 31 of Manipur Societies Registration Rules, 2004**, the registration of the “Maring Naga Baptist Association”, Registration No. 10 of 2023 is hereby cancelled with immediate effect.

Further, the process for reconstruction/renewal of the “Maring Naga Baptist Association” bearing Registration No. 23 of 1986 shall be initiated by District Cooperative Officer, Tengnoupal.

W.IBOHAL SINGH
Registrar of Societies, Manipur.

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**GOVERNMENT OF MANIPUR
OFFICE OF THE REGISTRAR OF SOCIETIES: MANIPUR**

NOTIFICATION

Imphal, the 22nd September, 2022.

No. 893/M/SR/2022: It is hereby notified for general information that pursuant to Section 7(1) of the Manipur Societies Registration Act, 1989 (Manipur Act 1 of 1990) "***THE ASSOCIATION OF PHYSICAL EDUCATION AND SPORTS SCIENCES (APESS)***" having its office address at *Department of Physical Education and Sports Science, Manipur University, Canchipur, Imphal West, 795003, Manipur*, has been registered and numbered as No. 893/M/SR/2022, dated 22nd September, 2022.

ARAMBAM VALENTINA, IAS,
Registrar of Societies, Manipur.

**GOVERNMENT OF MANIPUR
OFFICE OF THE REGISTRAR OF CO-OPERATIVE SOCIETIES: MANIPUR**

NOTIFICATION

Imphal, the 9th July, 2026

No.1/Misc-Coop/KLSCS/2026-27: It is hereby notified for general information that pursuant to section 9(1)(a) of the Manipur Cooperative Societies Act, 1976 "**The Kangleipak Live Stock Farmers' CS Ltd.**" having its registered office at Yaiskul Yumnam Leikai, P.O. Imphal and P.S. Imphal, Imphal West District, Manipur has been registered and numbered as No.1 of 2026-27 dated the 9th day of July Two Thousand and Twenty Six Anno Domini.

The Bye-Laws adopted by the said society have also been registered.

The area of operation of the Society shall extend to the entire State of Manipur.

W. IBOHAL SINGH,
Registrar of Co-operative Societies, Manipur.

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**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY REGISTRAR OF SOCIETIES, SENAPATI**

N O T I F I C A T I O N

Senapati, 29th June, 2026

No. 1256/SR/SPT/2026. It is hereby notified for general information that pursuant to section 7 (1) (2) of the Manipur Societies Registration Act, 1989 (Manipur Act, 1 of 1990) the “**Khabung Karong Baptist Church**” at Khabung Karong Village, Senapati District has been registered as No. 1256 of 2026 dated this day the 29th of June the year Two Thousand and Twenty Six Anno Domini.

KAMEI JENCHUI,
Deputy Registrar of Societies, Senapati District.

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY REGISTRAR OF SOCIETIES,
SENAPATI**

N O T I F I C A T I O N

Senapati, 6th July, 2026

No.1257/SR/SPT/2026. It is hereby notified for general information that pursuant to section 7 (1) (2) of the Manipur Societies Registration Act, 1989 (Manipur Act, 1 of 1990) the “**MAO PENSIONERS' UNION**” at Emesiiphro Village, PO/PS Senapati, Senapati District, Manipur has been registered as No. 1257 of 2026 dated this day the 6th of July the year Two Thousand and Twenty Six Anno Domini.

KAMEI JENCHUI,
Deputy Registrar of Societies
Senapati District

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY REGISTRAR OF SOCIETIES,
SENAPATI**

N O T I F I C A T I O N

Senapati, 13th July, 2026

No. 1260/SR/SPT/2026. It is hereby notified for general information that pursuant to section 7 (1) (2) of the Manipur Societies Registration Act, 1989 (Manipur Act, 1 of 1990) the **“Onaeme-La Pottery Development Society”** at Oinam Village, P.O. Karong, P.s. Purul, Senapati District, Manipur has been registered as No. 1260 of 2026 dated this day the 13th of July the year Two Thousand and Twenty Six Anno Domini.

KAMEI JENCHUI,
Deputy Registrar of Societies, Senapati District.

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY REGISTRAR OF SOCIETIES,
SENAPATI**

N O T I F I C A T I O N

Senapati, 7th July, 2026

No.1258/SR/SPT/2026. It is hereby notified for general information that pursuant to section 7 (1) (2) of the Manipur Societies Registration Act, 1989 (Manipur Act, 1 of 1990) the **“SENAPATI DISTRICT TRUCK DRIVERS' UNION”** at Maram Centre, PO/PS Maram, Senapati District, Manipur has been registered as No. 1258 of 2026 dated this day the 7th of July the year Two Thousand and Twenty Six Anno Domini.

KAMEI JENCHUI,
Deputy Registrar of Societies, Senapati District.

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**GOVERNMENT OF MANIPUR
DIRECTORATE OF PRINTING & STATIONERY
(A Paperless Directorate)**

NOTIFICATION
Imphal, the 9th September, 2026

No.: ID-DPS-202/1/2025-DPS-DP&S: It is hereby notified that there were no Weekly Publications of the Manipur Gazette from 19-08-2026 to 02-09-2026, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents & being General Holiday on 26th August 2026 for the Weekly publications.

TH. BINODKUMAR SINGH,
Assistant Director,
Printing & Stationery, Manipur.